

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.126 of 2012**  
**&**  
**IA No.233 of 2012**

**Dated : 11<sup>th</sup> October , 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Abhijeet Ferrotech Ltd.**

**... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s):**

Mr. Ankur Sood

**Counsel for the Respondent(s):**

Mr. P. Shiva Rao for R.2 to 4

**ORDER**

Mr. Shiva Rao undertakes to file Vakalatnama on behalf of Respondent Nos. 2 to 5 today and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 22.10.2012 after serving copy on the other side.

It is represented that connected matter is coming up before the Chennai Circuit Bench on 31.10.2012.

Therefore, post this matter for hearing on **31.10.2012 before the Chennai Circuit Bench.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**